

Funds for starting model schools in Maharashtra

3980. SHRI HUSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a proposal to start model schools in educationally backward blocks of Maharashtra under Centrally Sponsored Scheme on 75 : 25 sharing pattern has been approved by the Central Government;

(b) if so, the details thereof;

(c) whether the required funds for implementation of the scheme are yet to be released; and

(d) if so, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) and (b) Yes, Sir. The Ministry has sanctioned Model Schools in all the 43 educationally backward blocks (EBBs) of Maharashtra.

(c) and (d) An amount of Rs. 29.27 crore towards Central share has so far been released to the State Government in this regard.

OBC faculty members in IITs, IIMs and Central Universities

3981. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total percentage of OBC faculty members in DTs, IIMs and all the Central Universities; and

(b) the steps taken by the Ministry to fill up all vacant OBC seats of faculties in these elite institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The information is being collected and will be laid on the Table of the House.

Teacher absenteeism

3982. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the extent of teacher absenteeism in the elementary and secondary schools along with the details thereof, State-wise;

(b) the measures being adopted by the Ministry to reduce/eliminate teacher absenteeism; and

(c) the nature of coordination, if any, between the Centre and States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) As per a study conducted in 20 States in 2007, the average attendance rate of teachers was 81.7% at primary and 80.5% at the upper primary level. The State-wise position is given in Statement [*Refer to the Statement-II appended to the Answer to U.S.Q. No. 3875 (c)*]. No study has, however, been conducted on teacher absenteeism at the level of secondary education.

(b) and (c) The Sarva Shiksha Abhiyan (SSA) Framework for Implementation and SSA norms have been revised to correspond with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The revised SSA norms provide for improvement in the infrastructural facilities at the school like separate classroom for each teacher and office-cum-store-cum-head teacher's room, School Management Committees to monitor the functioning of the school and grievance redressal mechanism in the form of National Commission for Protection of Child Right (NCPCR), State Commission for Protection of Child Right (SCPCR)/ Right to Education Protection Authority (REPA) and local authority. Section 24 of the RTE Act lays down the duties of teachers and provides that a teacher committing default in performance of these duties shall be liable to disciplinary action under the service rules applicable to him/her. Further, section 27 of the Act prohibits the deployment of teachers for any non-educational purposes other than the decennial population census, disaster relief duties, and duties relating to the elections to the local authority, State legislature or Parliament. Section 28 of the Act prohibits the teachers from engaging themselves in private tuition or private teaching activity.

Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), creation and strengthening of school infrastructure is supported. Residential quarters for teachers can be provided in remote/hilly areas/in areas with difficult terrain to improve the teacher attendance in these areas. The School Management and Development

Committee has been made responsible for ensuring quality improvements, including teachers' and students' attendance.

SSA and RMSA are both implemented in partnership with the States/Union Territories (UTs). The Annual Work Plan & Budget of the States/UTs are approved by the Project Approval Board (PAB) at the Central Government level and coordination between the Central and State governments is ensured through representation of the Ministry of Human Resource Development in the Governing Body and Executive Committee of the State/UT societies for SSA and RMSA, periodic meetings with the State Education Ministers, State Education Secretaries and State Project Directors, Joint Review Missions (JRMs) and independent monitoring of the SSA implementation through reputed institutions.

Teacher's training

3983. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether having invested heavily in building schools and higher education infrastructure in the Eleventh Five Year Plan, Government proposes to focus on teachers' training in the Twelfth Five Year Plan;

(b) if so, the details thereof;

(c) the amount provided for National Mission for Teachers so far as Jharkhand is concerned; and

(d) the shortage of teachers in schools in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) and (c) The Twelfth Five Year Plan and National Mission for Teachers have not been finalised, so far.

(d) There are 47,700 teachers vacancies in the primary and upper schools in Jharkhand.

Status of technical education in Jharkhand

3984. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: